



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA

Title:Conference

Reference No.:--

Date:03/02/2003

Conference on Consumer Awareness: Insurance Sector

Dt: 03.02.2003

FORTE (Joint Venture between FICCI and ING Insurance) in collaboration with Insurance Regulatory Development Authority (IRDA) is organizing a Conference on ~**Consumer Awareness: Insurance Sector**~ at **10.00 a.m. on 22nd January, 2003** at **Federation House, New Delhi.**

The conference would aim at discussing the IRDA (Protection of Policyholders~ Interests) Regulations, 2002 and the changing consumer awareness / expectations from the insurance industry, post liberalization, and how far they have been met with by the industry. To provide some basic indicators on the issues, FORTE is undertaking a qualitative research study across 5 cities. The study would provide some insights into these areas, specifically consumer expectations prior to the recent liberalization of the sector, changes in expectations post liberalization and the perceived performance of insurance players vis-a-vis these expectations. The findings of the research would be presented at the conference.

For any further details, please contact Ms Jyoti Vij, Dy. Director/Ms Natasha Wig/Ms Richa Srivastava, Banking & Insurance Division, FICCI at phone Nos. 23357391 (D)/23738760-70 extn. 324/413, Fax: 23320714/23721504 or e-mail: finance [at] ficci [dot] com / ficcinat [at] vsnl [dot] com his is a supplement to our Circular No. IRDA/ACTL/FUP/VER2.0/Dec2001 Dated 12th December 2001. The amendments to this circular shall be effective from 01.12.2002.